

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of..... CSM GZB 24-1-

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1,	43053/16	<u>34525</u>	<u>177A</u>	<u>29131</u>	<u>50/=</u>	The propc fine may deposited Account num (To filled in by t District Judgeship before uploading the proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43056/16	<u>सुदेश</u>	<u>"</u>	<u>"</u>	<u>50/=</u>	
3,	43055/16	<u>सुदेश</u>	<u>"</u>	<u>"</u>	<u>50/=</u>	
4,	43053/16	<u>पति</u>	<u>"</u>	<u>29131</u>	<u>50/=</u>	
5,	43054/16	<u>पति</u>	<u>"</u>	<u>"</u>	<u>50/=</u>	

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24/01/17

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of कोर्ट नं-2, गाजियाबाद.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
निश्चय वाद	1. 7328/16	सरकार / अमित	MUACT.	विष्णुनगर	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	2. 7306/16	4 / अरविन्द	4	4	100/-	
	निस्तरित वाद		NIL.			

अपर मुख्य न्यायिक मजिस्ट्रेट

कोर्ट नं-2, गाजियाबाद

24/1/17

